

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**STARRED QUESTION No. 53**  
TO BE ANSWERED ON 06.02.2023

**Guidelines for Crematoriums**

\*53. DR. RAMAPATI RAM TRIPATHI:  
SHRI SANGAM LAL GUPTA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government acknowledges that the crematoriums are also a major contributor to Air Pollution;
- (b) if so, the action taken to mitigate it and if not, the reasons therefor;
- (c) whether the Government is planning to develop any enforceable standards or guidelines for crematoriums, specifically for those in urban areas; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BHUPENDER YADAV)**

(a) to (d): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARAS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 53 DUE FOR REPLY ON 06.02.2023 REGARDING 'GUIDELINES FOR CREMATORIALS' RAISED BY DR. RAMAPATI RAM TRIPATHI AND SHRI SANGAM LAL GUPTA, HON'BLE MEMBERS OF PARLIAMENT**

(a)to (d)

As per the available Source Apportionment study reports from 2018 to 2022, no such contribution in air pollution is observed from crematoriums.

The development of guidelines on environment management for crematoria has been taken up by Central Pollution Control Board. This includes inventory and in-depth study in selective crematorium at different cities of the country. The activities taken under in-depth study include: identification of source of emissions, monitoring of fugitive as well as source emission to assess the level of concentrations, comparison of various technologies in terms of fuel consumption, time for cremation, environmental benefits, cost analysis of various technologies and assessment of the appropriateness of pollution control devices.

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